

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:3933
ANSWERED ON:30.04.2012
DIVERSION OF FUNDS MEANT FOR SC/OBC
Rao Shri Sambasiva Rayapati

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether some State Governments have allegedly suppressed and diverted the funds meant for scholarships/mess charges of SC/OBC;
- (b) if so, the details thereof and reasons therefor; and
- (c) the steps taken/being taken by the Union Government to avoid such situation in future?

Answer

MINISTER FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRI MUKUL WASNIK)

(a) to (c): No such case has been brought to the notice of this Ministry.

Final instalment of Central assistance under Scholarship Schemes is released to the States only after receiving the utilization certificates in respect of Central assistance released to them in the past.

State Governments are also advised to ensure regular and timely payment of scholarship to the students through their individual accounts in post-offices/banks and to attend the grievances of the students effectively.